

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
PRINCIPAL BENCH

CA(CAA)-92(PB)/2017

IN THE MATTER OF:

**Hike Messenger Pvt. Ltd. And
Hike Pvt. Ltd.**

.....Petitioner

SECTION : UNDER SECTION 230 to 232 of the Companies Act

Order delivered on 21.08.2017

Coram:

**CHIEF JUSTICE M.M. KUMAR
Hon'ble President**

**Ms. Deepa Krishan
Hon'ble Member (T)**

For the Petitioner(s) : Mr. Lakhan Gupta, Advocate

ORDER

On the request made on behalf of the arguing Senior Counsel,
hearing is deferred to 26th September, 2017.


(CHIEF JUSTICE M.M. KUMAR)
PRESIDENT


(DEEPA KRISHAN)
MEMBER(TECHNICAL)

21.08.2017
V.Sethi